

## NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that the board of civil and criminal matters of the Division Bench and Single Bench, published for the period 26.02.2018 to 01.03.2018 will be taken up as per the new assignment dated 24.02.2018, which has been displayed on the Notice board and the website.

By Order,

Sd/-

(Kiran A. Bagi)

**Registrar (Judicial)**

Panaji, Goa  
Date: 24.02.2018